CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI Customs, Service Tax & Anti Dumping Branch WEEKLY DISPATCH STATEMENT FROM 13-08-19TO 16-08-2019

S.	APPEAL NO .	ORDER NO.	DATE OF ORDER	DATE ON WHICH
<u>S.</u> NO.			RECEIVED FROM THE PS	ORDER DUED
			TO HON'BLE PRESIDENT	<u>DISPATCHED</u>
			/VICE	
			PRESIDENT/MEMBERS	
	FINAL ORDERS			
	0/54040/0040	51002/2019	9/8/2019	13/8/2019
1	C/51249/2019		9/8/2019	13/8/2019
2	C/52677/2018	51004/2019	9/8/2019	13/8/2019
3	ST/52712/2016	51006/2019	40 10 000 10 000	13/8/2019
4	<u>C/51153-</u>	51008-51044/2019	9/8/2019	13/3/2010
	<u>51189/2019</u>			
1	ST/52491/2015	50552/2019	9/8/2019	13/8/2019
2	ST/52492/2015	50553/2019	9/8/2019	13/8/2019
3	ST/52497/2015	50554/2019	9/8/2019	13/8/2019
4	ST/52498/2015	50555/2019	9/8/2019	13/8/2019
5	ST/51162/2018	50558/2019	14/8/2019	14/8/2019
6	ST/50333/2019	50559/2019	14/8/2019	14/8/2019
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Attention: To maintain the transprancy in this tribunal all judicial orders are being suo-moto

		non ble members on the same day for the parties and public at large.
Thus all the inter	sted parties and other information seekers under	R.T.I Act may download these orders from CESTAT website.
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CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI Customs, Service Tax & Anti Dumping Branch WEEKLY DISPATCH STATEMENT FROM 05-08-19TO 09-08-2019

S.	APPEAL NO.	ORDER NO.	DATE OF ORDER	DATE ON WHICH
NO.	ALLEAL NO.	ONDER NO.		DATE ON WHICH
<u>NO.</u>				<u>ORDER</u>
		¥.	TO HON'BLE PRESIDENT	<u>DISPATCHED</u>
		<i>3</i> .	<u>/VICE</u>	
		4.	PRESIDENT/MEMBERS	
	FINAL ORDERS			
		*-		
1	ST/51359/2016	50952/2019	1/8/2019	5/8/2019
2	C/50492-50493/2019	50953-50954/2019	1/8/2019	5/8/2019
3	ST/53000/2016	50955/2019	1/8/2019	5/8/2019
4	ST/50779-50780/2019	50958-50959/2019	1/8/2019	5/8/2019
5	ST/53366/2018	50960/2019	1/8/2019	5/8/2019
6	C/53219-53220/2018	50961-50962/2019	1/8/2019	5/8/2019
7	C/50796/2019	50963/2019	1/8/2019	5/8/2019
8	ST/52871,54396/2015	50964-50965/2019	2/8/2019	5/8/2019
9	ST/51996/2015	50967/2019	2/8/2019	F1010040
10	ST/52319/2016	50968/2019	2/8/2019	5/8/2019
11	ST/51072/2015	50970/2019	2/8/2019	5/8/2019
12	ST/60204/2013	50975/2019	5/8/2019	5/8/2019
13	ST/50476,51164/2017	50976-50979/2019	5/8/2019	7/8/2019 7/8/2019
	,ST/52799-	00010-00013/2019	5/6/2019	7/8/2019
	52800/2016		,	
14	C/50893/2019	50983/2019	6/8/2019	7/8/2019
15	ST/50703/2019	50986/2019	8/8/2019	9/8/2019
16	ST/50704/2019	50987/2019	8/8/2019	9/8/2019
	MISC ORDERS		0.0/2010	3/0/2013
1	AD/53725/2018	50526/2019	7/8/2010	01010040
2	ST/50033/2019	50529/2019	7/8/2019 1/8/2019	8/8/2019
3	AD/51750/2018	50529/2019		5/8/2019
4	C/50478/2019	50532/2019	2/8/2019	5/8/2019
5	C/51125/2019	50534/2019	7/8/2019	7/8/2019
6	C/51544/2019	50535/2019	7/8/2019 7/8/2019	7/8/2019
7	C/51487/2019	50535/2019		7/8/2019
8	ST/56566/2013	50545/2019	7/8/2019 7/8/2019	7/8/2019
				7/8/2019
9	C/51471/2019	50551/2019	8/8/2019	9/8/2019

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uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.

Thus all the interested parties a	nd other information seekers under R.T.I Act may	download these orders from CESTAT website
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